

Colorisation of Vanaspati

- *650. { Shri P. C. Borooah:
Shri Ram Krishan Gupta:
Shri Daljit Singh:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 407 on the 11th August, 1961 and state:

(a) whether tests for colorisation of Vanaspati have been finalised; and

(b) if so, steps taken or proposed to be taken for its colorisation?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) No Sir.

(b) Does not arise.

Modernisation of Bombay Port

- *662-A. { Shri Indrajit Gupta:
Shri Ram Krishan Gupta.
Shri P. C. Borooah:

Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No 381 on the 11th August 1961 and state:

(a) Whether Government have considered the report of Mr. Posthuma, U.N. Expert, on moderisation of Bombay Port;

(b) if so, the action taken thereon?

The Minister of Transport and Communications (Dr. P. Subbarayan):

(a) and (b). It is for the Bombay Port Trust to consider Mr. Posthuma's Report in the first instance and formulate their proposals in the light of it. The U.N. formally submitted the Report to Government in September 1961. The Bombay Port Trust was requested immediately to proceed with the consideration of the Report. The Port Trust are now having the Report under their consideration. They have prepared a Project Report for the modernisation of the Bombay Docks in the light of Mr. Posthuma's recommendations and circulated it.

The Trustees considered it at a meeting held on 24th October 1961 and decided to send copies of the Project Report to the leading commercial bodies, the Bombay Municipal Corporation, the Government of Maharashtra and certain individuals interested in port development. On receipt of these comments, the Port Trust Board will take a final decision in the matter.

Statutory Powers to Regulate Freight Rates

- *663. { Shri Ram Krishan Gupta:
Sardar Iqbal Singh:

Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 147 on the 8th August, 1961 and state:

(a) whether Government have since considered the proposal for taking statutory powers to regulate freight rates in overseas trade on the lines of American Law on the subject; and

(b) if so, the result thereof?

The Minister of Transport and Communications (Dr. P. Subbarayan):

(a) and (b). The question of taking statutory powers to regulate freight rates in overseas trade is actively under consideration.

Hassan—Mangalore Railway Line

- *664. { Sardar Iqbal Singh:
Shri Ram Krishan Gupta:
Shri Agadi:

Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 152 on the 8th August, 1961 and state:

(a) whether Government have since considered the proposal of railway line between Hassan and Mangalore; and

(b) if so, with what result?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) and (b). The Mangalore-Hassan line is included in the physical programme

of the Railways in the Third Five Year Plan.

Production of Triple Vaccine

*666. { Shri Shree Narayan Das:
Shri Radha Raman:
Shri D. C. Sharma:

Will the Minister of Health be pleased to state:

(a) the steps taken for and progress made in the production of Triple Vaccine (diphtheria, whooping cough and tetanus) a combination and separate vaccine, in the country;

(b) whether any assessment has been made as to the total requirement of these;

(c) if so, the result thereof; and

(d) what will be the financial requirements and how they will be met?

The Minister of Health (Shri Karmarkar): (a) A short-term consultant assigned by the World Health Organization conducted an on-the-spot study at the Central Research Institute, Kasauli, for a period of three months from January to March, 1961, in respect of the technique to be followed in the large scale production of the triple vaccine. A statement showing the main recommendations made by this expert and action proposed to be taken thereon is laid on the Table of the Sabha. [See Appendix II, Annexure No. 61].

(b) Yes Sir.

(c) It has been estimated that the total quantity required to cover the entire susceptible age groups below 10 years of age will be 473 million doses and that required for covering only infants below one year will be 43 million doses.

(d) A statement is laid on the Table of the Sabha. [See Appendix II, annexure No. 62.]

Eye Bank in Delhi

*666-A. { Shri P. C. Borooah:
Shri Ram Krishan Gupta:
Shri D. C. Sharma:

Will the Minister of Health be pleased to refer to the reply given to Starred Question No. 733 on the 21st August, 1961 and state:

(a) whether a decision has been taken to set up an Eye Bank in Delhi;

(b) if so, what are the details of the decision; and

(c) what action has so far been taken in the matter?

The Minister of Health (Shri Karmarkar): (a) No, Sir.

(b) and (c). The question is still under consideration of the Delhi Administration.

Export of Wagons and Coaches

*667. Shri Vidya Charan Shukla: Will the Minister of Railways be pleased to state:

(a) the salient features of the reports submitted by the delegations which visited South East Asian countries Pakistan, Ceylon, and Argentina, for exploring possibilities of export of India-built railway coaches and wagons; and

(b) what has been the outcome of the quotations submitted through the State Trading Corporation against the global enquiries issued by Pakistan and Argentine Railway?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) The delegations found that there were in general favourable possibilities for export of rolling stock and other Railway equipment to these countries. As a result, tenders were submitted by the State Trading Corporation on behalf of the Integral Coach Factory, Madras, for the supply of passenger coaches to Pakistan and Argentina.